

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 2797-JK (LD ) of 2024**

**DATED:- 29 - 02 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Food Civil Supplies and Consumer Affairs Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 29 - 02 - 2024

No:-LAW-OIC/13/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Food Civil Supplies and Consumer Affairs..
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Reyaz Ali Bhat)

Assistant Legal Remembrancer



**Annexure to the Government Order No. 2797-JK(LD) of 2024 dated 29.02.2024**

SNo.	No. & Title of Case	OIC
1.	O.A No. 821/2022 Abdul Rashid Mir Vs UT of J&K & Ors	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Kashmir
2.	O.A No. 596/2020 Syed GhulamNabiVs Govt. of J&K Ors.	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Kashmir
3.	TA No.62 /7287/2020 GhulamHassainHajamVs CAPD	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Kashmir
4.	TA No.62 /1296/2021 Ab.Rahim Mir Vs State of J&K & Ors.	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Kashmir
5.	TA No. 3858/2021 AijazAhmadMalikVs State of J&K & Ors	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Kashmir
6.	TA No. 62/ 7610/2020 Riyaz Ahmad Mir Vs State of J&K & Ors.	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
7.	OWP No. 594/2018 Farooq Ahmad Mir vs. State of J&K & Ors.	Mr.Mudasir Ahmad (JKAS) Assistant Director Anantnag
8.	WP(C) No. 337/2021 Kerosene Oil Dealers Coordination Committee &ors vs. UT of J&K and Ors	Mr.TajamulYousuf (JKAS) Assistant Director Shopian
9.	TA No. 62/2961/2020 Mohammad Shafi Mir vs. State of J&K and Ors.	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
10.	OA No. 223/2021 Gulzar Lone vs. UT of J&K and Ors	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Kashmir
11.	SWP No. 804/2018 MohdYaseen Dar vs. State of J&K and Ors	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Kashmir
12.	WP(C) No. 3844/2019 Farooq Ahmad Lone vs. UT of J&K and Ors	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Kashmir
13.	SWP No. 73/2017,SWP No. 1185/2014 Kursheed Ahmad Dar, Abdul Qayoom Dar vs. UT of J&K and Ors	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Kashmir
14.	WP(C) No. 397/2020 Ghulam Din Wani vs. UT of J&K and Ors	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director

*Am*

		<b>FCS&amp;CA Kashmir</b>
15.	WP(C) No. 699/2020 Manzoor Ah. Shah vs. State of J&K and Ors	<b>Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&amp;CA Kashmir</b>
16.	SWP no. 1249/2017, 73/2017 Hilal Ahmad Makhdoomi vs. State of J&K and anr.	<b>Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&amp;CA Kashmir</b>
17.	SWP No. 528/2019 MohdMushtaq Dar vs. State of J&K and Ors	<b>Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&amp;CA Kashmir</b>
18.	CM No. 1911/2020, 1912/2020 KhazirMohd Mir and ors vs. Union of India and Ors	<b>Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&amp;CA Kashmir</b>
19.	OA No. /2023 Shabir Ahmad Khan vs. UT of J&K and Ors	<b>Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&amp;CA Kashmir</b>
20.	OA No. 286/2023 Abdul Hamid Wani & Another vs. UT of J&K and Ors	<b>Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&amp;CA Kashmir</b>
21.	OA No. 346/2023 Mst. Dilshada vs. UT of J&K and Ors	<b>Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&amp;CA Kashmir</b>
22.	OA No. 62/2013/2021 Syed MudasirMushtaq&Ors.vs. State of J&K and Ors	<b>Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&amp;CA Kashmir</b>
23.	OA No. 429/2023 Rais Ahmad Bhat Vs. UT of J&K and Ors	<b>Mrs.Shaheena Khan (JKAS), Joint Director, FCS&amp;CA, Kashmir</b>
24.	SWP/WP No. 3073/2019, TA No. 1564/2021 Fayaz Ahmad Ahanger vs. State of J&K and Ors	<b>Mrs.Shaheena Khan (JKAS), Joint Director, FCS&amp;CA, Kashmir</b>

*Reyaz* *Am*